GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1459

TO BE ANSWERED ON THE 26TH JULY, 2022/SRAVANA 4, 1944 (SAKA)

CUSTODIAL DEATHS AND FAKE ENCOUNTERS

1459. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the custodial death cases are on the rise in the country;
- (b) if so, the number of such cases reported during the last two years, Statewise;
- (c) the number of encounter death cases reported in the country during the said period, State-wise;
- (d) whether the Government has set up any mechanism to investigate such complaints; and
- (e) if so, the details thereof including the actions taken by the Government against the fake encounter and custodial details?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) to (c): As per the information provided by the National Human Rights Commission (NHRC), statements showing the year-wise and State-wise number of cases registered about custodial death and encounter death from 01.04.2020 to 31.03.2022 are at Annexure-I and Annexure-II respectively.
- (d) to (e): "Police" and "Public Order" are State subjects as per the Seventh Schedule to the Constitution of India. It is primarily the responsibility of the State Government concerned to ensure protection of human rights of the

citizens. However, the Central Government issues advisories from time to time and has also enacted the Protection of Human Rights Act (PHR), 1993, which stipulates establishment of the NHRC and State Human Rights Commissions to look into the alleged human rights violations by public servants. When complaints of alleged human rights violations are received by the NHRC, action is taken by the Commission as per the provisions laid down under the Protection of Human Rights Act, 1993. Workshops/ seminars are also organized by the NHRC from time to time to sensitize public servants for better understanding of human rights and, in particular, the protection of rights of persons in custody.

Information in respect of part (a) to (c) of Lok Sabha Unstarred Question No. 1459 for 26.07.2022 Statement Showing State-wise No. of Cases Registered in respect of Custodial Deaths from 01.04.2020 to 31.03.2022

S	State/UT Name	2020-2021	2021-2022
No.			
1	ANDHRA PRADESH	50	48
2	ARUNACHAL PRADESH	3	2
3	ASSAM	19	22
4	BIHAR	159	237
5	CHHATTISGARH	67	93
6	GOA	1	6
7	GUJARAT	99	126
8	HARYANA	49	109
9	HIMACHAL PRADESH	8	7
10	JHARKHAND	54	81
11	KARNATAKA	8	10
12	KERALA	35	48
13	MADHYA PRADESH	163	201
14	MAHARASHTRA	143	197
15	MANIPUR	1	1
16	MEGHALAYA	7	13
17	MIZORAM	3	8
18	NAGALAND	2	9
19	ODISHA	93	67
20	PUNJAB	72	153
21	RAJASTHAN	74	94
22	SIKKIM	4	2
23	TAMIL NADU	63	109
24	TELANGANA	23	25
25	TRIPURA	1	6
26	UTTAR PRADESH	451	501
27	UTTARAKHAND	47	27
28	WEST BENGAL	185	257
29	ANDAMAN & NICOBAR	0	1
30	CHANDIGARH	2	1
31	DADRA & NAGAR HAVELI	0	0
32	DAMAN & DIU	0	0
33	DELHI	45	65
34	JAMMU & KASHMIR	9	17
35	LADAKH	0	0
36	LAKSHADWEEP	0	0
37	PUDUCHERRY	0	1
	TOTAL	1940	2544

Information in respect of part (a) to (c) of Lok Sabha Unstarred Question No. 1459 for 26.07.2022 Statement Showing State-wise No. of Cases Registered in respect of Death in Police Encounter from 01.04.2020 to 31.03.2022

S	State/UT Name	2020-2021	2021-2022
No.			
1	ANDHRA PRADESH	1	3
2	ARUNACHAL PRADESH	1	0
3	ASSAM	4	18
4	BIHAR	3	4
5	CHHATTISGARH	24	30
6	GOA	0	0
7	GUJARAT	0	0
8	HARYANA	3	1
9	HIMACHAL PRADESH	0	0
10	JHARKHAND	5	9
11	KARNATAKA	0	0
12	KERALA	0	0
13	MADHYA PRADESH	6	2
14	MAHARASHTRA	1	1
15	MANIPUR	0	1
16	MEGHALAYA	0	2
17	MIZORAM	0	0
18	NAGALAND	1	0
19	ODISHA	3	8
20	PUNJAB	1	2
21	RAJASTHAN	0	3
22	SIKKIM	0	0
23	TAMIL NADU	3	4
24	TELANGANA	5	2
25	TRIPURA	0	0
26	UTTAR PRADESH	16	11
27	UTTARAKHAND	0	0
28	WEST BENGAL	0	2
29	ANDAMAN & NICOBAR	0	0
30	CHANDIGARH	0	0
31	DADRA & NAGAR HAVELI	0	0
32	DAMAN & DIU	0	0
33	DELHI	0	3
34	JAMMU & KASHMIR	5	45
35	LADAKH	0	0
36	LAKSHADWEEP	0	0
37	PUDUCHERRY	0	0
	TOTAL	82	151